

**GOVERNMENT OF INDIA
HUMAN RESOURCE DEVELOPMENT
LOK SABHA**

UNSTARRED QUESTION NO:4131
ANSWERED ON:19.02.2014
TEACHER TRAINING INSTITUTES
Siddeswara Shri Gowdar Mallikarjunappa

Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

- (a) the extant system and facilities regarding training of school teachers in the country;
- (b) whether private agencies are being permitted to undertake teacher training and if so, the details thereof;
- (c) whether there are any guidelines for the functioning of such private teacher training institutes; and
- (d) if so, the details thereof and the mechanism in place to monitor the working of such private institutes?

Answer

MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (Dr. SHASHI THAROOR)

(a): In-service training to school teachers is provided at the Government level through a multi-level institutional structure including the State Councils of Educational Research and Training (SCERTs), Colleges of Teacher Education (CTEs), District Institutes of Education and Training (DIETs) and Block Resource Centers (BRCs) etc. For teacher preparation, teacher education programmes are also undertaken by Private institutions recognized by the National Council for Teacher Education (NCTE).

(b) to (d): Teacher education programmes are undertaken by both Government and non-government institutions after seeking recognition from the NCTE in accordance with the norms and standards laid down by it under the NCTE Act, 1993 and its Regulations.

The NCTE conducts inspections of recognized teacher education institutions under section 13 of the NCTE Act to monitor their quality. It also withdraws recognition in respect of institutions which are found to be violating the NCTE Act and Rules and Regulations under section 17 of the NCTE Act.